

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:512

ANSWERED ON:11.05.2012

RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA

Hussain Shri Syed Shahnawaz;Pandurang Shri Munde Gopinathrao

Will the Minister of POWER be pleased to state:

- (a) the details of the achievements of the various projects of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) along with the village infrastructure created and the number of villages electrified thereunder, State/UT-wise;
- (b) whether any deficiencies in creation of infrastructure and the implementation of the RGGVY has come to the notice of the Union Government;
- (c) if so, the details thereof, State/UT wise;
- (d) whether the Government has received the evaluation report of implementation of the Scheme in various States including Orissa, Uttar Pradesh, Bihar and Jharkhand; and
- (e) if so, the State-wise details of the shortcomings noticed in the implementation of the Scheme along with the corrective measures being taken or proposed to be taken by the Government in this regard during the Twelfth Five Year Plan? AMNSWER

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 512 TO BE ANSWERED IN THE LOK SABHA ON 11.05.2012 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

(a) : To provide access to electricity to rural households Government of India launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing power to villages by extension of grid by creation of Rural Electricity Distribution Backbone (REDB), creation of Villages Electricity Infrastructure (VEI) in un-electrified villages and strengthening of electricity infrastructure in partially electrified villages. Under RGGVY, 576 projects covering electrification of 1,10,886 /de-electrified (UE) villages have been sanctioned in the country. As on 30.04.2012, the rural electrification infrastructure consisting of LT lines, HT lines and Distribution Transformers has been created for 1,04,772 UE villages under RGGVY. State-wise details are at Annex-I.

In addition to above, 72 projects (33 new projects and 39 supplementary projects) have been sanctioned recently under Phase-II of RGGVY covering electrification of 1,909 un/de-electrified villages, intensive electrification of 53,505 partially electrified villages and release of 45.59 lakh BPL connections with a sanctioned project cost of Rs.7,96,432.26 lakh. The time schedule for completion of projects sanctioned under Phase-II of RGGVY is 24 months from the date of award of the contract.

(b) & (c) : In order to ensure quality in implementation, `Three Tier Quality Control Mechanism` has been adopted for 11th Plan RGGVY Projects. Accordingly, independent agencies have been appointed for quality monitoring. In addition to the above, Third Party Inspecting Agencies (TPIA) have been engaged by Project Implementing Agencies (PIA).

These Quality Monitors inspect villages on random sampling basis and submit reports, which are sent to State utilities/Project Implementing Agencies for compliance. Rectification of defects is an on-going process. State-wise number of defects reported by National Quality Monitors & REC Quality Monitors as well as the status of rectification of defects as reported by project implementing agencies is enclosed as Annex-II.

(d) & (e) : Four independent agencies namely M/s The Energy and Resources Institute (TERI), M/s Integrated Research for Action and Development (IRADe), M/s Sambodhi and M/s Tetra Tech have been engaged for impact evaluation of RGGVY in 20 States. Evaluation Reports for 12 States have been received so far. M/s TERI has done the evaluation studies for Bihar, Orissa & Jharkhand, and M/s IRADe has done the same for UP.

Common observations in these reports as well as State-wise specific observations are enclosed at Annex-III. Steps required to be taken in to address the issues emerging out of the evaluation study would be finalized in consultation with various stake holders after approval of its continuance in XII Plan.